

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 130

**Appeal/11(AHM)2021**  
**Comp. A/31(AHM)2021**

**Order under Section 58(3) & 59 of Co.Act,2013**

**IN THE MATTER OF:**

Rajendra Jain

V/s

Sun Pharmaceutical Industries Ltd & Ors.

.....Applicant

.....Respondent

**Order delivered on ..16/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)


**PRESENT:**

For the Applicant : None appeared

For the Respondent : Ms. Megha Jani, Advocate

**ORDER**

The matter stands adjourned for hearing on 25.10.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**

sapna